

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

CP (IB)-508/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: **STATE BANK OF INDIA**

v/s.

EVANS FRASER AND CO. (INDIA) LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
8. CP (IB)-508/I&BC/(MB/2018

At request, list this matter on 14.8.2018

SDR

RAVIKUMAR DURAISAMY
Member (Technical)

SDR

B.S.V. PRAKASH KUMAR
Member (Judicial)